



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/1046/2024 FIXED in WA/3087/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, FOREST
	WITH WA/3087/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/4004/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
2	I.A.(Civil)/1047/2024 CAVT. NO.02012/024, FIXED, CAVT./201/2024 in WA/3085/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. B BORAH SC, FOREST FOR CAVEATOR
	WITH WA/3085/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/4001/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
3	WA/90/2024 FIXED	UNION OF INDIA Versus SHRI LALCHHUANAWMA HRASHEL AND 759 OTHERS E	MR. R K D CHOUDHURY DY.S.G.I.	MR. S DAS, (R-1 to 760)
HEARING				
4	PIL/74/2018	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.

5	WA/208/2018	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR D DAS (R1) MR R CHAKRAVORTY (R1) MR. S S ROY (R2-R5) MR. S BORTHAKUR (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
	WITH I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
6	WP(C)/7861/2019	UNION OF INDIA AND 9 ORS. Versus BIRAJ BORTHAKUR	MR. S C KEYAL MR. R K D CHOUDHURY, ASGI	MR. C S HAZARIKA MR. K BHATTACHARJEE
7	PIL/10/2020	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR D K BHATTACHARYYA MS S SARMA HAZARIKA MS A BORGHAIN DILME R.M. MOMIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
8	PIL/80/2020	AMRI KARBI DEVELOPMENT SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM ASSTT.S.G.I. SC, G M D A
9	WA/80/2020	M/S RENAISSANCE TRADERS Versus THE STATE OF ASSAM AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM MR. P K SARMA GA, AP GA, NAGALAND SC, EXCISE DEPTT.
	WITH WA/81/2020	M/S RHINO ASSOCIATES ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM GA, AP GA, NAGALAND SC, EXCISE DEPTT.
11	WA/247/2021 B/O	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3)
	WITH I.A.(Civil)/1568/2021 in WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU
12	WA/146/2022	AKTER HUSSAIN AND 4 ORS. Versus ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8)
13	WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R- 5) SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
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15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3359/2022 PART-HEARD, FIXED	BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 16 ORS	MR. K N CHOUDHURY MR. U K NAIR MR. D GOSWAMI MR. R M DEKA MRS. S P NAIR MR. M P SARMA MR. A BORO MS N MAHANTA MS. D MAHANTA N GAUTAM MS N NEWME MR. H G HAZARIKA	MR. P K TIWARI (R- 2 to 4,17) MR. R K D CHOUDHURY (R-5-16) MR D SENAPATI (R-2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MR. A R GOGOI (R- 2 to 4,17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R-2,3,4,17) ASSTT.S.G.I.
2	WP(C)/4393/2022 PART-HEARD, FIXED	SRI SASANKA SAIKIA Versus THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	WITH I.A.(Civil)/2241/2022 in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR Versus SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
3	WITH Cont.Cas(C)/423/2022	SANSANKA SAIKIA Versus HEMANTA KUMAR NATH	MR. A K BARUAH MR A DAS	MR. P J PHUKAN MR P P PHUKAN
ORDERS				
4	Review.Pet./116/2023 FIXED, WITH WP(C)/278/2022 (D/O)	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.

5 **WITH**
[WP\(C\)/4580/2023](#) MONOWAR HUSSAIN MR. I H SAIKIA MR. A DEKA (r-5)
Versus MR. B BORAH SC, SEC. EDU.
THE STATE OF ASSAM AND 4 ORS MR. K KALITA
MR. M R CHOUDHURY
MR K KASHYAB
MS L HMAR

WITH
[I.A.\(Civil\)/3017/2023](#) JAHANGIR SHEIKH, MR. A DEKA MR. I H SAIKIA
in WP(C)/4580/2023 **Versus** MS L HMAR SC, SEC. EDU.
MONOWAR HUSSAIN AND 4 ORS.

HEARING

6 [WP\(C\)/4893/2019](#) ABDUL AZIZ KHAN AND 7 ORS. MR. P K TIWARI MR. M K CHOUDHURY
PART-HEARD, FIXED **Versus** MR. M SARMA SC, FCSCA
THE STATE OF ASSAM AND 10 ORS. MR. A R GOGOI GA, ASSAM
MR. A BARKATAKI
MR P BHARDWAJ

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8630/2018 FIXED, WITH LCR	JAYNAL KHAN Versus THE UNION OF INDIA AND 6 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY MR T CHHETRI MR. M P BORAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/3827/2020 FIXED, WITH LCR	ABEL ALI SHIKDER @ ABEL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
ADMISSION				
3	WP(C)/6678/2017 FIXED, WITH LCR	SMT. CHANCHALA MANDAL @ CHANCALA RANI BARHOI and 4 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.R HAZARIKA MR.C CHAKRAVARTY MS.S KAKATI MR.S BORTHAKUR	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/7514/2017 FIXED, WITH LCR	SUNIL CHANDRA SAHA Versus THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	GA, ASSAM ASSTT.S.G.I.
5	WITH WP(C)/6719/2019 WITH LCR	RAHMAT ALI @ RAHAMAD ALI Versus UNION OF INDIA AND 6 ORS.	MR D K MISHRA, SNR ADV. (AMICUS CURIAE) MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/285/2022 FIXED, WITH OFFICE NOTE	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND 6 ORS	MS. S CHAKRAVARTY	MR. U K NAIR (r-3 to 7) MR. K GOGOI MR H K DAS (r-3 to 7) MR. A BORO (r-3 to 7)
	WITH I.A.(Civil)/2508/2022 in WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM

7	WITH Cont.Cas(C)/38/2022	MS MONITA DEWAN CHAKMA AND ANR Versus ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	
8	WITH PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA MR. S.L. PACHNAN MR. S. B. CHAKMA MR. V. HEGDE	ADDL. A.G., MIZORAM GA, MIZORAM
	WITH I.A.(Civil)/2833/2022 in PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
	WITH I.A.(Civil)/468/2023 in PIL/44/2022	ISAAC VANLALTLANA Versus THE STATE OF MIZORAM AND ANR	MR S DAS J C LALNUNSANGA MR K DEKA	MS. S CHAKRAVARTY GA, MIZORAM
	WITH I.A.(Civil)/469/2023 in PIL/44/2022	ISAAC VANLALTLANA Versus THE STATE OF MIZORAM AND ANR	MR S DAS J C LALNUNSANGA MR K DEKA	MS. S CHAKRAVARTY GA, MIZORAM
	WITH I.A.(Civil)/1295/2023 in PIL/44/2022	C LALRUATMAWIA, Versus MIZORAM CHAKMA STUDENTS UNION AND 2 ORS.	MR S DAS J C LALNUNSANGA MR K DEKA	MS. S CHAKRAVARTY MS MITALI SHARMA MR. S.L. PACHNAN GA, MIZORAM
	WITH I.A.(Civil)/1297/2023 in PIL/44/2022	C LALRUATMAWIA, Versus MIZORAM CHAKMA STUDENTS UNION AND 2 ORS.	MR S DAS	GA, MIZORAM
HEARING				
9	WA/225/2014 FIXED, WITH OFFICE NOTE	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. Versus STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4
	WITH I.A./2696/2015 in WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. Versus FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
	WITH I.A.(Civil)/1394/2022 in WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. Versus FATHER MARCUS LAKRA PARISHY PRIEST and 4 ORS.		
10	WITH WP(C)/6710/2021 CAVT. NO. 08022/021,	FR. VINCENT XALXO Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR
11	WP(C)/2986/2017 FIXED, WITH OFFICE NOTE	F. LALHMINGLIANA and 3 ORS. Versus THE STATE OF MIZORAM AND 4 ORS	MR.K N CHOUDHURY MR.P MAHANTA MS.K LALRAMNGAHAHI MS.E L CHHANGTE MR.A R MALHOTRA	MR. U K NAIR MR S DAS ADDL. A.G., MIZORAM
12	WA/49/2020 FIXED, WITH LCR	MD ABUL HUSSAIN and 6 ORS Versus THE UNION OF INDIA and 2 ORS	MR. N HOQUE MR. A R SIKDAR MD. ARIF	GA, ASSAM MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA ASSTT.S.G.I.

13 [WA/12/2023](#)
CAVT. NO.15582/022,
FIXED, WITH OFFICE NOTE

DHIREN SARMA AND 9 ORS.
Versus
THE STATE OF ASSAM AND 7 ORS.

MR. K N CHOUDHURY
MR S SARMA
MR. S K DAS
MR R KARIM

MR R SINGHA
SC, FOREST
FOR CAVEATOR
SC, PCB

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/20/2018 11 Y 10 M 2 D :WITH LCR 3 FILES, P.B.-2	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA	PP, ASSAM
2	I.A.(CrI.)/116/2018 WITH LCR 5 FILES in CrI.A./405/2017 WITH CrI.A./405/2017	NAWAS SARIF Versus UNION OF INDIA	MS. S K NARGIS MS. N DAS MS B HAZARIKA	MR. B SARMA SC, NCB
	WITH I.A.(CrI.)/370/2023 in CrI.A./405/2017	NAWAS SARIF Versus UNION OF INDIA	MS.B HAZARIKA MS.S K NARGIS MS.N DAS	SC, NCB
3	CrI.A./388/2019 4 Y 9 M 6 D :WITH LCR 4 FILES, P.B.-2	SRI PRANJAL BHOWMIK @ PRANJAL DAS BHOWMIK Versus THE STATE OF ASSAM AND ANR	MR. S BORA MR. D P MANDAL	MR Z ALAM MR D C NATH MR E U AHMED MS. S NAZNEEN PP, ASSAM
4	WITH CrI.A./147/2022	MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MR E U AHMED MS. S NAZNEEN	MR. S BORA(R-2,3) MR. D P MANDAL(R-2,3)
5	CrI.A./413/2019 4 Y 9 M 14 D :WITH LCR 5 FILES, P.B.-2	SHRI RUPANTAR MORAN AND ANR Versus STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN	PP, ASSAM
	WITH I.A.(CrI.)/908/2019 in CrI.A./413/2019	SHRI RUPANTAR MORAN Versus STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
6	CrI.A./417/2019 WITH LCR 4 FILES, P.B.-2	KHOIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS P BARUAH MR. D C C PHUKAN T KAKATI PP, ASSAM

7	Crl.A./421/2019 WITH LCR 4 FILES, P.B.-2	SRI NAREN CHANDRA HALOI Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR. N BORUAH MS B GOSWAMI	PP, ASSAM
8	CRL.A(j)/34/2020 WITH LCR 4 FILES, P.B.-2	AMZAD ALI Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
9	Crl.A./7/2022 WITH LCR 1 BUNDLE, P.B.-4	RAHMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
10	WITH Crl.A./43/2020	MOZIBUR RAHMAN @ MOZIBUR ALI MANDAL AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA(A10) MR. A M BORA(A10) MR J ABEDIN (P5) MR Z KAMAR MD R ALI MR. N N B CHOUDHURY (R-2,3) MR. A CHAUDHURY MR. N UDDIN (P-1,8,9) MR. I H SAIKIA (P-2,3) MR. P K DAS MR S BORTHAKUR (P2, P4, P11,P13) MR. K I MAZUMDER (P5) MR. L R MAZUMDER (P1) MS. P BORAH (P2, P4,P11,P13)) MR. M ISLAM (P-1,8,9) MR. A ALAM (P-1,8,9) MR. K KALITA (P-2,3) MD. I HUSSAIN (P1) MR. N MAHAJAN MR. V A CHOWDHURY(A10) MR. V A CHOWDHURY(A10) MS L HMAR (P-2,3) MR S DAS (R-2,3) MR J ISLAM (A1) MR B TALUKDAR MS. K DEY (R-2,3) MR. L M RAHMAN	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED PP, ASSAM
	WITH I.A.(Crl.)/112/2020 in Crl.A./43/2020	RAHMAT ALI AND 19 ORS Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN (A5) MR Z KAMAR(A2 & A3) MD R ALI MR. A CHAUDHURY MR. I H SAIKIA(A2 & A3) MR. P K DAS MR. K I MAZUMDER(A5) MR. D K BAIDYA(A7,A15 & A16) MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM MR. A MATIN(R2) MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT
11	WITH Crl.A./6/2022	EKABBAR ALI @ EKABBAR ALI MANDAL @ EAKKABAR MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
12	WITH Crl.A./8/2022	RAHAM ALI @ RAHMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
13	WITH Crl.A./9/2022	ANOWAR ALI SIKDAR Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN MR. K I MAZUMDER	MR ABDUL MATIN AHMED(R-2) PP, ASSAM

	WITH I.A.(CrI.)/131/2022 in CrI.A./9/2022	ANOWAR ALI SIKDAR Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN	MR ABDUL MATIN AHMED (R-2) PP, ASSAM
14	WITH CrI.A./62/2022	A. RAHIM MONDAL@RAHIM MONDAL@ABDUL RAHIM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. M ISLAM MR. A ALAM MR M MONDAL MR. N UDDIN	PP, ASSAM
15	WITH CrI.A./63/2022	NOBA ALI MOLLAH @ NOBAB ALI MOLLAH Versus THE STATE OF ASSAM AND ANR.	MS P BORAH	PP, ASSAM
16	I.A.(CrI.)/422/2023 WITH LCR 3 FILES, P.B.-2, FIXED in CrI.A./283/2017	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS. A MESEN	SC, CUSTOMS
	WITH CrI.A./283/2017	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	SC, CENTRAL EXCISE CUSTOMS
17	WITH CrI.A./67/2019	SRI BINOD YADAV Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS	SC, NCB Ms. P. DAS, SC, CUSTOMS
	WITH I.A.(CrI.)/420/2023 in CrI.A./67/2019	SRI BINOD YADAV, Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	SC, CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
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16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4281/2022 PART-HEARD, FIXED	BASANTA KUMAR PAIT AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR. A BORO (P2, P4-P6)	SC, APSC SC, TRANSPORT

LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[THIS BENCH WILL SIT AT 10:15 AM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS WILL
SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./184/2019 IN WP(C)/6771/2014 (D/O)	MD. SIRAJ ALI @ CHIRAJ ALI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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BEFORE:**HONOURABLE MR. JUSTICE KALYAN RAI SURANA****COURT NO: 7****[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/948/2024 FIXED in WP(C)/5372/2023 WITH WP(C)/5372/2023	THE STATE OF ASSAM AND 3 ORS Versus RATHINDRA NATH SARMAH PATHAK, RATHINDRA NATH SARMAH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR	MR. Y S MANNAN MR. S C KEYAL (r-2,4) GA, ASSAM
ADMISSION				
2	WP(C)/6443/2015 FIXED	UMED ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR.P D NAIR MR G ALAM MR.A CHOUDHURY MR.H ROHMAN MR.D NAG	GA, ASSAM(R1-5) MR. J HANDIQUE, REVENUE DEPTT. MR J K PARAJULI, (R4 & R5) MR P S DEKA, (R1, R2 & R3) MR. N N JHA(R-6) MR. N N JHA(R-6) MR.A C RAYR-6 MR.M UDDIN(R-6)
3	WP(C)/1760/2019 FIXED	RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D N BHATTACHARYYA	SC, FCSCA GA, ASSAM SC, APSC MR J PAYENG (r-5,6) MR. A SARMA MR E SHITIRI MR. C BASUMATARY
4	WP(C)/9064/2019 FIXED	JAYANTA DAS Versus THE CHAIRMAN CUM MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 3 ORS	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MR. P K ROY SC, F C I
5	WP(C)/3555/2020 FIXED	PRABHAT KUMAR KALITA AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD SC, FINANCE DEPTT.
6	WP(C)/1521/2021 FIXED	REKIBUDDIN BORA Versus THE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MR S BORTHAKUR	

7	WP(C)/367/2022 CAVT. NO.00322/022, FIXED, WITH CAVT. NO. 32/2022	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
8	WP(C)/7710/2022 FIXED	DEBAZEET DEB RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
9	WP(C)/2921/2023 FIXED	RANJIT SINGH Versus MANAGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
10	WITH WP(C)/4486/2023	PRADEEP KUMAR Versus THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
11	WITH WP(C)/4606/2023	ANKIT KUMAR Versus THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
12	WP(C)/4258/2023 FIXED	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI	GA, ASSAM
13	WP(C)/5655/2023 FIXED	PRANJAL PRATIM GOSWAMI AND 78 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. F A HASSAN	SC, HANDLOOM, TEXTILE AND SERICULTURE
14	WITH WP(C)/5882/2023	DIPANKAR KHOUND AND 25 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE
ORDERS				
15	Cont.Cas(C)/51/2024 FIXED	RUNU DAS Versus DIGANTA HAZARIKA	MS. T SOM MR. P TELI	MR S DUTTA MR. S DUTTA MR S DUTTA
16	WITH WP(C)/3562/2022	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
HEARING				
17	WP(C)/3007/2014 FIXED	PULAKESH BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	GA, ASSAM SC, APSC MS.A K CHOUDHURY MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG
18	WP(C)/5693/2014 FIXED, WITH LCR	ASHIM BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.P HAZARIKA MS.B GOSWAMI MR.M CHOUDHURY MS.A DAS	GA, ASSAM MRS.K K CHOUDHURY(R-3, 4 & 5)
19	WITH WP(C)/5701/2014	JYOTIRMAY CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.M CHOUDHURY	MRS.K K CHOUDHURY(R- 3,4&5)

20	WP(C)/62/2015 FIXED	BIDULAL BHADRA Versus THE STATE OF ASSAM AND 4 ORS	MR.M J BARUAH	MR.Z HAMMAD(R-5) GA, ASSAM MR.A M BARBHUIYA(R-5) MS.F BEGUMR-5 SC, REVENUE GA, ASSAM
21	WP(C)/5008/2017 FIXED	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	
22	WP(C)/997/2018 FIXED	RAJAT KANTI NAG Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.
23	WP(C)/1571/2019 B/O	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
24	WP(C)/3710/2019 FIXED	C. H. GOVINDA Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE MR A SARMA MR. M HUSSAIN MR. K KALITA SC, I O C
	WITH			
25	WP(C)/3719/2019	KAMALAKSHA DUTTA AND ANR. Versus THE INDIAN OIL CORPORATION AND 4 ORS.	MR. B BARUAH MS. R R BARUAH MS P BATHARI MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, OIL
	WITH			
26	WP(C)/4349/2019	KISHAN KR. CHHETRY Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. B BARUAH MS. R R BARUAH MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, I O C
27	I.A.(Civil)/1609/2021 FIXED in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR P NAYAK MR A CHALIHA MS PADMINI BARUA MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
28	WP(C)/3433/2023 FIXED	MIACHAND ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
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BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/956/2024 FIXED	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 4 ORS	MR S P DAS MR A ALAM MD A ISLAM MS C BORA	MR. S C KEYAL (r-1 to 4) DY.S.G.I.
ADMISSION				
2	WP(C)/3454/2020 FIXED	BASU DEV BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. H ALI MR. R A CHOUDHURY	MR B D DAS (r-7) GA, ASSAM MRS R DEKA (r-7) MR. S K TALUKDAR MR A SARMA, SC, AFDC MR. A D CHOUDHURY (r-7)
3	WP(C)/3079/2022 FIXED	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
WITH				
4	WP(C)/2744/2022 CAVT. NO. 04352/022,	CHITRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. N C DAS MS. M DEVI FOR CAVEATOR
WITH				
5	WP(C)/6026/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)
6	WP(C)/2015/2023 FIXED	PCM CEMENT CONCRETE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	MS. B SARMA DY.S.G.I.
7	WP(C)/3587/2023 FIXED	RUPAM CHAKRABORTY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. K K DEY MR. J K GOSWAMI (R-1,2,6) MR V K BAROOAH SC, AIDC

	WITH I.A.(Civil)/2466/2023 in WP(C)/3587/2023	M/S DEKA ASSOCIATES Versus RUPAM CHAKRABORTY AND 6 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM MR. L N DIHINGIA SC, AIDC
8	WITH WP(C)/5721/2023	M/S BAMA GAS AGENCY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MR. P K BORAH MR. S SAHU MR A BARUAH	MR. T J MAHANTA (R-5) GA, ASSAM MR. P P DUTTA (R-5) MR. A BORUA (R-5) SC, AIDC
9	WP(C)/7555/2023 FIXED	GANAKPARA FISHERY CO-OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MRS R DEKA MR. F A HASSAN	SC, AFDC
HEARING				
10	WP(C)/7429/2015 FIXED, WITH LCR	BONGAIGAON REFINERY EMPLOYEES' UNION Versus THE UNION OF INDIA and ANR	MR.A DASGUPTA MR.S CHAKRABORTY MR.B DAS MS.B DAS	MR.K N CHOUDHURY(R-2) MR.H SARMA(R-2) MR.A D CHOUDHURY(R-2) ASSTT.S.G.I. SC, BRPL
11	WP(C)/1146/2018 FIXED	PRODIP KUMAR BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	GA, ASSAM MR. S. K. TALUKDAR, SC, COOPERATION DEPARTMENT R- 1, 2 & 5. MR. A J RAJKHOWA MR. S BORTHAKUR MR D GOGOI MR. D GOGOI MR. S BORTHAKUR GA, ASSAM
12	WP(C)/3436/2019 FIXED, WITH LCR THREE FILES	ASIMAL SADAT USMANI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
13	WP(C)/463/2020 WP(C) 5742/2011(D/O)	ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL MS S JITANI	MR. P DAS MR. R K D CHOUDHURY MR G DAS MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
14	WP(C)/5705/2021 WITH LCR	THE MANAGEMENT OF ABHINAV FOOD PRODUCT Versus MOUSUMI CHETIA AND 32 ORS	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	MR. K M HALOI

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
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13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024

16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024



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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/4520/2015	DILIP DEKA and 12 ORS Versus THE STATE OF ASSAM AND 44 ORS	MR. A TALUKDAR MR.R MAZUMDAR MR. P D NAIR MR. R DUBEY MR. A R SHOME MR G ALAM MRU SARMA MR.H BEZBARUAH MR. H ROHMAN MR. D NAG	MR.H R A CHOUDHURYR-17 MR.M K CHOUDHURY(R-5 to 8, 13 & 15) MR.S K SINGHA(R-10 & 20) MR.R ISLAM(R-14 & 16) MR.D K SARMAH(R-19) MR.S SAIKIA MR.I H SAIKIA MR. J H SAIKIA(R-11, 27, 28 & 42) MR.F U BORBHUIYA(R-17) MR.K KALITA MS.S KANUNGOE MS.A TALUKDAR(R-19) MR.N PATHAK(R-19) MR.A PATHAK(R-19) MR.R A CHOUDHURY(R-17) MRP BHARDWAJ(R-5 to 8, 13 & 15) MR.T AHMED(R-14 & 16) SC, SECONDARY EDUCATION(R1-4) MR.D N SARMAH(R-14 & 16) MR.A BARKAKATI(R-5, 6, 8, 13 & 15) MR.B KUMAR(R-10 & 20)
MOTION			
2 WP(C)/437/2024 FIXED	ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU
3 WP(C)/1978/2024 FIXED	BHRIGU SAUD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
4 WITH WP(C)/2018/2024	NRIPEN BARO AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC

5	WITH WP(C)/2079/2024	SUSHANTA KR PATHAK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
ADMISSION				
6	WP(C)/2732/2017 FIXED	MD. ABDUS SAMAD SHEIKH Versus THE STATE OF ASSAM and 3 ORS.	MS.K DEVI MS.K DAS MS.R P BORAH	SC, SECONDARY EDUCATION
7	WP(C)/84/2022 B/O	SIPRA DHAR Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH	SC, ELEM. EDU MS. Z A ASADIA (R-5)
8	WP(C)/2809/2022 FIXED	RAMESH CHANDRA KHAKHLARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	MR. P. BORGHAIN (r-5) MR. P MAHANTA (R-6) MR. R B GOHAIN (R-6) MR A KHARSOHUM (R-6) SC, SEC. EDU. SC, BTC (R-3 & 4)
9	WP(C)/4056/2023 FIXED	SATYA RANJAN DAS AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. S D GUPTA MS.SHOMA DASGUPTA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
10	WP(C)/7084/2023 B/O	ARPAN KUMAR BARMAN Versus THE ASSAM HIGHER SECONADRY EDUCATION COUNCIL (AHSEC) AND 3 ORS	MR. S K TALUKDAR MS. S T BOKTH	SC, AHSEC
11	WP(C)/599/2024 B/O	KAMAL DAS Versus THE STATE OF ASSAM AND 3 ORS	J SHARMA G. DAS S MEDHI	SC, HIGHER EDU MR B D DAS (R-4) MR H K SARMA(R-4) MR S BORA(R-4) MR J LOTHAR(R-4)
ORDERS				
12	Cont.Cas(C)/70/2018 FIXED	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
13	I.A.(Civil)/892/2024 FIXED in WP(C)/5524/2022 WITH WP(C)/5524/2022	THE ASSAM UNIVERSITY AND 6 ORS Versus ANAMIKA YADAV	SC, ASSAM UNIVERSITY	MR. D BORAH
14	I.A.(Civil)/1290/2024 FIXED in WP(C)/5966/2021 WITH WP(C)/5966/2021	ANAMIKA YADAV Versus THE ASSAM UNIVERSITY AND 6 ORS PRINCIPAI AND ANR Versus DR. NIRMALA DEVI AND 3 ORS DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH MR. D BORAH MR. M P SARMA MR. M P SARMA MS S SARMA HAZARIKA MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA	SC, ASSAM UNIVERSITY SC, U G C MR D MAHANTA SC, EDU SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME
HEARING				

15	WP(C)/539/2018 FIXED, WITH WP(C)/724/2009 (D/O), WP(C)/1103/2009 (D/O)	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
16	WP(C)/3770/2021 B/O	DIBYAJYOTI BORAH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)
	WITH WP(C)/5610/2022	JYOTISHMOY BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
	WITH WP(C)/1162/2023	DR. BHASKAR JYOTI SARMAH AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. R DEKA MR. S S GOSWAMI MR. P G BHAGAWATI	SC, HIGHER EDU SC, AG
19	WP(C)/1454/2023 FIXED	DR. DIPANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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[For Thursday,16th May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/7220/2015 FIXED	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC
2 WP(C)/1586/2015 WITH	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7)
3 WP(C)/4329/2017 FIXED	DIMBESWAR DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.K SARMA MR.D DAS MR.B J TALUKDAR MR.R RAHMAN MS.K M SARMA	GA, ASSAM SC, GHC
4 WP(C)/1040/2023 FIXED	SHREE ADINATH AGRI AND RURAL DEVELOPMENT PVT. LTD. AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, REVENUE
5 WP(C)/7348/2023 FIXED	SEEMA CHAKRABORTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
HEARING			
6 WP(C)/3476/2018	SISHUGRAM (SOS CHILDREN VILLAGE) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	GA, ASSAM SC, REVENUE
7 WP(C)/3635/2018	NOREN SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. N GOGOI MR. H KAKATI	DR. B AHMED GA, ASSAM MR. P J SAIKIA (SC, PCB) MR. S BORTHAKUR (R8- R12) MR S CHOUDHURY (R6) MR. D GOGOI (R8-R12) MR. J ABBAS (R8-R12)

8	WP(C)/5934/2018	PARAN LEKHARU Versus THE STATE OF ASSAM AND 14 ORS.	MR. S SARMA MR. J DEKA MR. S K GHOSH MR. T K BHUYAN MR. S K DEKA MS F AHMED MR. C TALUKDAR MR. A GAUTAM	MR. K BHATTACHARJEE (R5-R12) MS. P BHATTACHARYA (R5-R12) MR. P K KALITA (R5-R12) MS B TALUKDAR (R13-R15) SC, REVENUE
9	WP(C)/6103/2018 WITH LCR	UNITED BANK OF INDIA Versus PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR, AND ANR.	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. L C DEY (R2) MR H Dey (R2)
10	WP(C)/8526/2018	M/S. TATA MOTORS LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S CHETIA MR. A GOYAL MR. J ROY	SC, G M D A SC, TAXES
11	WP(C)/1633/2022 FIXED	JERICO CHEMICALS LLP Versus THE UNION OF INDIA AND 8 ORS	MR K AGARWAL MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM MR. R K BHATRA (r-9) MR. K GOGOI MS P HUJURI (r-9) MS R GANGAWAT (r-9) MR A BHATRA (r-9) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1866/2024 FIXED	NARENDRA NATH BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
	WITH			
2	WP(C)/1826/2024	SUNTI BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
	WITH			
3	WP(C)/1865/2024	SHAHARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
ADMISSION				
4	WP(C)/1023/2021 PART-HEARD, FIXED	DR BIMAL KUMAR DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR M Z AHMED MR. S K SHARMA	MR G N SAHEWALLA (R-4) MR D SENAPATI (R-4) MR. S S ROY (R2) MR. S S ROY (R2) MR. S BORTHAKUR (R2) MR. A CHETIA (R-4) MS. S. TODI (R-4) MR H K SARMA (R-4) ASSTT.S.G.I.
5	WP(C)/4562/2023 PART-HEARD, FIXED, WITH WA/138/2017 (D/O), WP(C)/2907/2009 (D/O), WP(C)/5759/2010 (D/O)	BAIJAYANTI BORDOLOI Versus UNION OF INDIA AND 2 ORS	MR. R M CHOUDHURY	MR. B CHAKRAVARTY DY.S.G.I.

6	WP(C)/2225/2015 FIXED	BAIKUNTHA CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MR.G UZIR MR.T DAS MR.S M BARUAH MR S BORTHAKUR MR.M SAIKIA MS.A BORA MR.C SHARMA MR. D GOGOI	MR.C BARUAH(R-4) MR. N.K. DEVNATH, SC, P AND R.D. (R.NOS. 2&3) GA, ASSAM(R-1TO3) MS. D. DEKA, SC, AG, (R-4)
7	WP(C)/6160/2018 FIXED	MUKUL KUMAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, BTC
8	WP(C)/1828/2019 B/O	RAJ COKE INDUSTRIES, Versus STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI SC, INDUSTRIES AND COMMERCE
9	WITH WP(C)/5133/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
10	WITH WP(C)/5136/2018	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
11	WITH WP(C)/5139/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P DAS MR. P BARUAH MR. S P SHARMA MR. Z ISLAM	DR. B AHMED SC, INDUSTRIES AND COMMERCE
12	WITH WP(C)/5141/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P DAS MR. P BARUAH MR. S P SHARMA MR. Z ISLAM	DR. B AHMED SC, INDUSTRIES AND COMMERCE
13	WITH WP(C)/5143/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
14	WITH WP(C)/5917/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
15	WITH WP(C)/5931/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
16	WITH WP(C)/5932/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE

17	WITH WP(C)/5937/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
18	WITH WP(C)/5954/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
19	WITH WP(C)/5957/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
20	WITH WP(C)/5960/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
21	WITH WP(C)/5980/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
22	WITH WP(C)/6027/2018	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
23	WITH WP(C)/1843/2019	SHEO SHAKTI COKE INDUSTRIES Versus STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. J HANDIQUE MS. A TALUKDAR SC, INDUSTRIES AND COMMERCE
24	WITH WP(C)/1860/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
25	WITH WP(C)/2096/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
26	WITH WP(C)/2111/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE

27	WITH WP(C)/2138/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
28	WP(C)/8155/2019 FIXED	HIREN CH. DAS Versus THE UNION OF INDIA AND 5 ORS.	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MRS. A GAYAN ASSTT.S.G.I.
29	WP(C)/9536/2019 FIXED, WITH WA/536/2002 (D/O), WP(C)/1717/1999 (D/O), WA/536/2002 (D/O)	KHURSHED HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
30	WP(C)/1534/2020 FIXED	SMT. USHAJYOTI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK	SC, AG (A AND E) (R-4) GA, ASSAM MR. B J GHOSH MR. S. M.T SHISTI, SC, SEC. EDU. (R-1,3,6) MR. R BORPUJARI, SC, FINANCE (R-2)
31	WP(C)/1195/2021 FIXED	LIPIKA DAS @ LIPIKA MAZUMDAR @ LIPIKA MAZUMDAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, AG SC, BTC SC, HEALTH SC, FINANCE
32	WP(C)/5049/2021 FIXED	F/NO.881560015, PHARMACIST (NON COMBATISED), JANARDAN SINGH Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI ASSTT.S.G.I.
33	WP(C)/3091/2022 B/O	DR. MUNINDRA NATH PATHAK Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, AG MR. S K MEDHI SC, HEALTH SC, FINANCE
34	WP(C)/6372/2022 FIXED	BANI KANTA PHUKON Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU SC, FINANCE
35	WP(C)/2865/2023 FIXED	DULAL KRISHNA BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
36	WP(C)/1595/2024 FIXED	G4S SECURE SOLUTIONS (INDIA) PVT LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HAJURI MR A BHATRA N DHAR	GA, ASSAM
37	WITH WP(C)/5782/2020	G4S SECURE SOLUTIONS PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. B D DEKA MR D BHUYAN MS R GANGAWAT	GA, ASSAM
38	WITH WP(C)/5752/2021	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BHATRA MR. B D DEKA MR D BHUYAN MR A BHATRA	GA, ASSAM
39	WITH WP(C)/4096/2022	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HAJURI MR A BHATRA	GA, ASSAM
40	WITH WP(C)/3556/2023	G4S SECURE SOLUTIONS (INDIA) PVT LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HAJURI MR. M DAS MR A BHATRA MR A DEKA	GA, ASSAM

41	WITH WP(C)/301/2024	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR A BHATRA	GA, ASSAM
42	WP(C)/1950/2024 FIXED	SARIBUN NESSA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
43	WITH WP(C)/1378/2024	MD. FASHIULLAH AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
44	WITH WP(C)/1381/2024	AKTAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
45	WITH WP(C)/1912/2024	NASIRAN NESSA BIBI@ NASIRAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
<u>ORDERS</u>				
46	WP(C)/6583/2016 FIXED	PAWAN KUMAR TIWARI Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MS.R DEKA MS.R M DEKA MR.J PATOWARI MS.R KAKATI	MR. S K MEDHI ASSTT.S.G.I.
47	WITH WP(C)/8036/2017	PAWAN KUMAR TIWARI Versus THE UNION OF INDIA and 11 ORS.	MS.T KALITA MSB DEVI MS.S SARMA MS.G GOSWAMI	MR. B DEKA ASSTT.S.G.I.
<u>HEARING</u>				
48	WP(C)/7453/2017	M/S. CACHAR ISPAT PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOUND	MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE
49	WP(C)/4004/2021 FIXED	GITUMONI BORTHAKUR AND ANR Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR S DUTTA MR. S DUTTA SC, A G V B
50	WP(C)/4477/2023 FIXED	KAMINI BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S N KRISHNATRAYA MAYUR DAS MR. A NAYAK	GA, ASSAM SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024
12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024

13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1012/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	ASHISH DEBBARMA AND ANR Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
ORDERS				
2	MACApp./128/2018 WITH LCR, FIXED WITH CO/9/2018 in MACApp./128/2018 WITH I.A.(Civil)/95/2022 in MACApp./128/2018 WITH I.A.(Civil)/2073/2023 in MACApp./128/2018	THE ORIENTAL INSURANCE CO. LTD Versus HOSNEARA BEGUM and 3 ORS HOSENARA BEGUM AND2 ORS Versus THE ORIENTAL INSURANCECOMPANY LTD ASHIQUE IKBAL AND 5 ORS. Versus THE ORIENTAL INSURANCE CO. LTD AND 4 ORS HOSNEARA BEGUM and 2 ORS Versus THE ORIENTAL INSURANCE CO. LTD	MR.S K GOSWAMI MR. R KATHKATIA MR. A R AGARWALA MISS. M DAS MD. S ISLAM MR. M DEKA MR. A R AGARWALA MR ADITYA AGARWALA	MR. S K GOSWAMI MR. S K GOSWAMI MR. S K GOSWAMI
3	RFA/27/2022 CAVT. NO.06442/022, WITH LCR, FIXED WITH I.A.(Civil)/744/2024 in RFA/27/2022	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS. M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. J C GOGOI K U AHMED MR. L GOGOI MR B ISLAM MR. B D GOSWAMI MR. B D GOSWAMI MR. J C GOGOI MR. L GOGOI MR B ISLAM	MR. D K KOTHARI MR. R K BHUYAN MR R K MOUR FOR CAVEATOR MR R K MOUR
HEARING				
4	FAO/42/2019 CAVT. NO.0838/2019 PART-HEARD, WITH LCR	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG

	<p>WITH I.A.(Civil)/537/2020 in FAO/42/2019</p>	<p>ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS</p>	<p>MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG</p>	<p>MR. R BORPUJARI</p>
	<p>WITH I.A.(Civil)/2848/2022 in FAO/42/2019</p>	<p>ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS</p>	<p>MR. K N CHOUDHURY MR. N K NEOG</p>	<p>MR. N UPADHAYAY MR. R BORPUJARI</p>
5	<p>WITH FAO/41/2019 CAVT. NO. 0839/2019</p>	<p>ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR</p>	<p>MR. D BARUAH MS. N UPADHYAY</p>	<p>MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG</p>
	<p>WITH I.A.(Civil)/594/2020 in FAO/41/2019</p>	<p>ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), UNION OF INDIA and ANR, Versus REKHA BHARALI and 4 ORS.</p>	<p>MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG</p>	<p>MR D BARUAH</p>
6	<p>MACApp./349/2013 WITH LCR, FIXED</p>	<p>UNION OF INDIA and ANR, Versus REKHA BHARALI and 4 ORS.</p>	<p>MS.M CHATTERJEE MRS. M PHUKAN MSK KALITA MS.U CHAKRABORTY SC, NF RLY</p>	
	<p>WITH MC/805/2014 in MACApp./349/2013</p>	<p>UNION OF INDIA and ANR, Versus REKHA BHARALI and 4 ORS.</p>	<p>MS.M CHATTERJEE MRS. M PHUKAN MSK KALITA SC, NF RLY MS.U CHAKRABORTY</p>	
7	<p>RFA/88/2016 WITH LCR</p>	<p>ROBINDRA PRASAD DUTTA@ ROBIN DUTTA Versus SRI MRINAL KANTA SARMA</p>	<p>MR.M K CHOUDHURY MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ</p>	<p>MS. S CHAKRAVARTY MR.J DEKA MR.M K SHARMA M DUWARAH MR. K SAIKIA MR.G MISHRA MR. R BHUYAN</p>
	<p>WITH I.A.(Civil)/2892/2023 in RFA/88/2016</p>	<p>SRI MRINAL KANTA SARMA Versus ROBINDRA PRASAD DUTTA@ ROBIN DUTTA</p>	<p>MS. S CHAKRAVARTY</p>	<p>MR. M K CHOUDHURY</p>
8	<p>RFA/94/2017 WITH LCR</p>	<p>ATAUR RAHMAN Versus BARPETA KHADEMUL ISLAM SAMAJ and 16 ORS</p>	<p>MR.A R SIKDAR MR S BORTHAKUR MR.N AHMED MR.M H TALUKDAR MR. J ABBAS MR M HANDIQUE</p>	<p>MR P K KALITA, SR.ADV. MR G J SAIKIA MR. S U AHMED MR. K R BOROOAH</p>
9	<p>MFA/188/2017 WITH LCR, FIXED</p>	<p>NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI DIPTI DUTTA and 2 ORS</p>	<p>MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN MS.J TALUKDAR</p>	<p>MR. S C BISWAS (R1 & R3) MR. B J MUKHERJEE (R2) MR. S BISWAS (R2) MS J BORAH (R1 & R3)</p>
10	<p>MACApp./476/2017 WITH LCR, FIXED</p>	<p>M/S UNITED INDIA INSURANCE CO. LTD Versus SRI TAPAN KARMAKAR and ANR</p>	<p>MS. M CHOUDHURY MR.A AHMED MS C BORAH</p>	<p>MR.T J MAHANTA(Sr.Adv.)(R-2) MS.P BHATTACHARYA(R-2) MR.A BHATTACHARYYA R- 2 MR.A BARUA(R-2) MR R PATAR (R-1) MR. D KAKOTI (R-1) MS.S KAUSHIK(R-1)</p>

	WITH I.A.(Civil)/132/2022 in MACApp./476/2017	SRI TAPAN KARMAKAR Versus M/S UNITED INDIA INSURANCE CO. LTD AND ANR	MR R PATAR MR. D KAKOTI	MS. M CHOUDHURY
11	MFA/96/2019 WITH LCR, FIXED	BASIR UDDIN LASKAR Versus THE UNION OF INDIA AND ANR	G UDDIN MR M J QUADIR MR. K MIRA	MR. B SARMA SC, NF RLY
12	MACApp./157/2019 WITH LCR	DILOWARA BEGUM (WIFE) AND 5 ORS Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
13	WITH MACApp./323/2019	KHADIJA BEGUM AND 3 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
14	Mat.App./19/2020 WITH LCR	XXXXXXX Versus XXXXXXX	MS P BORAH	MR. I H SAIKIA MR. K KALITA MS M DAS MR. M R CHOUDHURY MS L HMAR
15	MACApp./122/2020 WITH LCR, FIXED	SAMSUL HAQUE CHOUDHURY Versus SWEETY ZOHRMANGLAHI and ANR	MR. S C BISWAS MR. S DAS MS A BORAH MS. J GHOSH MR. N D ROY	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/13/2021 in MACApp./122/2020	NEW INDIA ASSURANCE COMPANY LTD. Versus SAMSUL HAQUE CHOUDHURY AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR S DAS
16	MACApp./168/2020 WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J SARMAH
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
17	MFA/110/2021 WITH LCR, WITH OFFICE NOTE	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR
	WITH I.A.(Civil)/1271/2021 in MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR
18	Intest.Cas./1/2023 CAVT. NO.15462/022, WITH LCR	MD.MAJID Versus WAHIDA BEGUM AND ANR.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	MR. P P DUTTA MS P SARMA FOR CAVEATOR
19	CRP(IO)/20/2023	KAMLA DEVI AGARWALLA AND 2 ORS Versus PRODIP BANERJEE	MR. S C KEYAL	MR S KHOUND MS. N BORAH
	WITH I.A.(Civil)/106/2023 in CRP(IO)/20/2023	KAMLA DEVI AGARWALLA AND 2 ORS Versus PRODIP BANERJEE	MR. S C KEYAL	
20	CRP(IO)/109/2023 CAVT. NO.03042/023, WITH LCR	M/S. HOTEL PRADEEP Versus M/S CSA SANNA VAIBHAV HOSPITALITY LLP	MR K K MAHANTA (Sr. Advocate) MR G RAHUL MR. D M NATH	MR. A PARVEZ MR C PHUKAN MR D GOGOI FOR CAVEATOR MR. S SINGHA

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024
12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,16th May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1385/2024	KILUWAR ALI @ KILWAR ALI @ KILU AND ANR. Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
MOTION				
2	AB/1252/2024	ALOK DAS GUPTA Versus THE STATE OF ASSAM	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
3	AB/1253/2024	GAUTAM BARUAH Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM
ADMISSION				
4	Crl.Pet./142/2022 FIXED	CHAND MIYA AHMED Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
5	Crl.Pet./363/2022 FIXED	NURUL AMIN (BUBUL ALI) AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD M S ALI	MR. I C DEKA (r-2 to 5)) PP, ASSAM
6	Crl.A./86/2024 FIXED	M/S JAIN AGENCIES AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR MR. A ALI	PP, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./845/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SADEK ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
8	Bail Appln./1273/2024 FIXED	NURUDDIN KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
9	AB/619/2024 FIXED	BHOLA BORAH Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM

10	AB/708/2024	AMIRUT ZAMAN Versus THE STATE OF ASSAM	MR S ISLAM MR Z RAHMAN MR. R ISLAM	PP, ASSAM
11	AB/1116/2024 FIXED	HAFIZUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR M J QUADIR MS S AHMED MR. A K HANNAN	PP, ASSAM
12	AB/1195/2024 FIXED	HAREJ ALI Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
ORDERS				
13	I.A.(CrI.)/653/2023 PART-HEARD, WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./276/2023	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
	WITH CrI.A./276/2023	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
HEARING				
14	CrI.Pet./197/2016 WITH OFFICE NOTE	SMTI SUNANDA PAUL Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MR S DAS MS H AHMED MR. S A HUSSAIN MR D J HALOI MR. U S BORA B. CHETRY	MR. B DEKA(R-2) MR.A BHATTACHARYYA(R-2) MS P BARUAH(R-2) S AZIZ(R-2) PP, ASSAM MS. K TALUKDAR(R-2)
15	CRL.A(J)/106/2017 WITH LCR 4 FILES, P.B.-1	JOGESWAR MILI Versus THE STATE OF ASSAM	MR. U CHOUDHURY MR. S NEOG MS. S G BARUAH AMICUS CURIAE	PP, ASSAM
	WITH CrI.A./412/2017	SHRI RAJIB MILI Versus THE STATE OF ASSAM and ANR	MR J PAYENG MR.M CHETIA MS A PAYENG	MR. R DE (R2) PP, ASSAM
17	CRL.A(J)/115/2018 WITH LCR 4 FILES	TARUN DAS Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
18	CRL.A(J)/25/2019 6 Y 8 M 21 D.:WITH LCR 4 FILES, P.B.-1	NEHAR DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MS. REETUJA DUTTA, AMICUS CURIAE	PP, ASSAM
19	CRL.A(J)/111/2019 6 Y 2 M 29 D.:WITH LCR 5 FILES, P.B.-1	BUDHUA MUNDA Versus THE STATE OF ASSAM	MR A U AHMED, LEGAL AID COUNSEL	PP, ASSAM
20	CrI.Pet./51/2020 WITH LCR 5 FILES(SCANNED COPY), FIXED	FAKHAR UDDIN LASKAR Versus ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	SC, ED
	WITH CrI.Rev.P./77/2020	DIRECTORATE OF ENFORCEMENT Versus PRASANTA BORGOHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. R SARMA(R 2) MR. D K BAIDYA MS. P BARMAN(R 2) MR. V A CHOWDHURY
	WITH CrI.Pet./608/2021	NILANJAN DAS Versus THE ENFORCEMENT DIRECTORATE	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, ED
23	CrI.Rev.P./158/2021 WITH LCR 3 FILES, B/O	AHMED MUSA LASKAR Versus AYESHA BEGUM LASKAR @ SHEULI LASKAR	MR. A M BARBHUIYA MR. T HUSSAIN	MR. A H ALAMGIR (R-1)

24	W.P.(CrI.)/43/2022	ALOK SARKAR Versus THE STATE OF ASSAM AND 9 ORS.	MR S DAS MR D J HALOI	GA, ASSAM MR. N D BHUYAN (r-7,9,10, R8) MR P D BHUYAN (r-7,9,10, R8) MR. A. M. SIDDIQUE MR. A. M. SIDDIQUE PP, ASSAM
25	CrI.Rev.P./239/2022 WITH LCR 1 FILE	NIRMAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA MR N J DAS MR. H GOSWAMI	MS. D GHOSH(R-2) MS N DEKA(R-2) MR G K DEKA (R2) MR C GOGOI (R2) MS H BETALA(R-2) MS A HUSSAIN(R-2) MR I CHAKMA (R-2) MR. A M BARUAH (R2) MR. S. K. CHAKMA(R-2) PP, ASSAM
26	CrI.A./257/2022 1 Y 10 M 5 D.:WITH LCR 3 FILES, B/O WITH I.A.(CrI.)/619/2022 in CrI.A./257/2022	BABUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM
		BABUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM
27	CRL.A(J)/51/2023 3 Y 4 M 19 D.:WITH OFFICE NOTE, LCR 4 FILES	ADMON KUJUR Versus THE STATE OF ASSAM	MR. DIKSHIT GOGOI (AMICUS CURIAE)	MR. S C BISWAS (R-2) MS A DAS (R-2) MS. U NANDA (R-2) MR. A K DAS (R-2) PP, ASSAM
28	CrI.Rev.P./328/2023 WITH LCR 1 FILE, B/O	KHALILUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MD. A SAHAD MR. ARIF AHMED MR. M H ALI	MR. N K DAS (R-2) PP, ASSAM
29	CrI.A./351/2023 WITH LCR 3 FILES, FIXED WITH I.A.(CrI.)/888/2023 in CrI.A./351/2023 WITH	BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM
		BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM
30	CrI.A./352/2023 WITH I.A.(CrI.)/889/2023 in CrI.A./352/2023	SANJIT GOYARI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
		SANJIT GOYARI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
31	I.A.(CrI.)/724/2023 WITH LCR 4 FILES, B/O in CrI.A./303/2023 WITH CrI.A./303/2023	PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
		PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024
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13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

THE OLDEST MATTER IN THE CAUSELIST WILL BE TAKEN UP FOR HEARING CHRONOLOGICALLY

THIS BENCH WILL RISE AS SOON AS THE SPECIAL DIVISION BENCH RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR.JUSTICE A.D. CHOUDHURY, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	SAO/1/2007 WITH LCR WITH MC/1709/2007 in SAO/1/2007	NIKHIL RANJAN DUTTA and ORS Versus SABITRI DEB	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.A K PAUL MR.D CHOUDHURY MR.P SEN
2	SAO/3/2008 WITH LCR	SRIMATI SWARNAMAYEE SONOWAL and ANR. Versus SRIMATI ANJANA DEVI and ANR.	MS.K BARUAH MRS.S BORA	MR.P DAS MS.A K CHOUDHURY MR.U K DAS MR.D CHOUDHURY
3	RSA/40/2010 WITH LCR, FIXED	SRI UJJAL BARUBH and ANR Versus M/S JOHARMAL MURLIDHAR PROPERTIES and ORS	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA	MR.S K KEJRIWAL MR. B D DEKA (r-2) MR. M DAS (r-2) N CHAUDHURY (r-2) MR.G KHANDELIA MRSS KEJRIWAL
4	SAO/3/2011 WITH LCR WITH MC/241/2011 in SAO/3/2011	GOBINDA BAISHYA and 3 ORS. Versus MRS. JULEKHA BIBI and 5 ORS. SRI GOBINDA BAISHYA Versus MR. JULEKHA BIBI and ORS.	MR.P S DEKA MR.B K BHAGAWATI MR.P S DEKA MR.B K BHAGAWATI	MR.B K SARMA MR.P RAJBANSHI MR. P M DEKA
5	SAO/4/2011 WITH LCR	AKRAM UDDIN BARBHUIYA and 4 ORS Versus MUSST.MALLIKA BIBI	MR.P K DEKA MR.I H LASKAR MS.I KRISHNATRAIYA MS.S ACHARYYA MR. S ALAM MS.R DEWAN	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN MR.S R BARBHUIYA

6	SAO/1/2012 CAVT. NO. 32/2012 WITH LCR	RATAN BORO, Versus SMTI PROMILA DAS and ORS,	MR.M TALUKDAR MR.P SHARMAH MR.R DE MR.M J BARUAH MR.N SHARMA MS.D DEVI MS.B RABHA MR.R J SARMA	MR.SHEELADITYA MS.B GOGOI MR.G KALITA
7	SAO/3/2012 WITH LCR	RIPON BHUYAN Versus BIMAL PAYENG and ANR	MR.S P ROY MR.A TALUKDAR MR.R P N SINGH MRA K RAI MR.N N JHA MR.K RAJBONGSHI	MR.S SAIKIA MSP DEKA
	WITH MC/2837/2012 in SAO/3/2012	RIPON BHUYAN Versus SHRI BIMAL PAYENG	MR.S P ROY MR.A TALUKDAR MR.R P N SINGH MRA K RAI MR.N N JHA MR.K RAJBONGSHI	
8	SAO/4/2012 WITH LCR	LENIN DAIMARI Versus GOBIN DAIMARI and ORS	MR.R P SARMAH MRM R ADHIKARI MS.H TERANGPI	MR.M K SHARMA MR.C GOSWAMI MR.B K GHOSE
9	RSA/235/2013 WITH LCR, FIXED	SATIN KALITA Versus UPEN DAS	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.SHEELADITYA
10	SAO/1/2014 WITH LCR	LAKSHMI KANTA CHOUDHURY Versus TILOTTOMA CHOWDURY and ANR.	MR.S S SHARMA MR.R SHARMA MRA SHARMA MS.F KHAN MS.L SARMA	MR.S K SAHARIA MR D C NATH MR.M DAS
	WITH MC/51/2014 in SAO/1/2014	LAKSHMI KANTA CHOUDHURY Versus TILOTTOMA CHOWDURY and ANR.	MR.S S SHARMA MR.R SHARMA MRA SHARMA MS.F KHAN MS.L SARMA	
11	SAO/2/2016 WITH LCR	ON THE DEATH OF BHOGI RAM MEDHI, HIS LEGAL HEIRS Versus ON THE DEATH OF BHARAT CHANDRA DAS HIS LEGAL HEIRS	MR. SHEELADITYA	MR.S N ADHYAPAK MR.S SHARMA MR. K DEVNATH
12	SAO/10/2016 WITH LCR	NURUL ISLAM SK and 2 ORS, Versus ON THE DEATH OF ABDUL KHALEQUE HIS LEGAL HEIRS ABDUS SUKUR ALI AHMED and ORS,	MR G P BHOWMIK MR. D NANDI MR. D NANDI MR.R HAZARIKA MS.M KALITA MS P SARMAH	MS.M DEV MR.D F A AHMED MR.J LASKAR MR.A DEY MR.A MOBARAQUE MS.C MOZUMDAR
HEARING				
13	RSA/199/2012 WITH LCR	NAVAJIT PATHAK Versus NILKANTA DAS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MS M BORAH MR.J DAS	MR.P CHETIA MR S KHOOND MR. P NEOG MR.K DAS MS. N BORAH
14	RSA/264/2013 WITH LCR	MUSSTT. SAFURUN NESSA and 6 ORS, Versus MUSSTT. SURUJ BANU and 15 ORS,	MR.A SARMA MR.K KALITA MR.B DEKA	MR.R BARUAH(R-1) MR.B K SINGH MR.A IKBAL(R-1) MR.S ALI(R-1) MS.M BHATTACHARYYA MS.A SAIKIA MS.M NATH(R-1)
	WITH MC/3567/2013 in RSA/264/2013	MUSSTT. SAFURUN NESSA and 6 ORS, Versus MUSSTT. SURUJ BANU and 15 ORS,	MR.A SARMA MR.K KALITA MR.B DEKA	

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024
12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
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16)	MR. P A AHMED	13-05-2024	To	25-05-2024
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18)	MR. M SARANIA	16-05-2024	To	16-05-2024



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[For Thursday,16th May 2024]

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BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WP(C)/1057/2022 FIXED	MD. SALAK UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. B D DEKA, LEARNED COUNSEL AS AMICUS CURIAE MR G DEKA	GA, ASSAM SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
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8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
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13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1384/2024	ASHEM ROJIT SINGH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
2 Bail Appln./1386/2024	RUPSHAB ALI Versus THE STATE OF ASSAM	MR S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
3 Bail Appln./1387/2024	IKRAMUL ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
4 Bail Appln./1388/2024	UNUSH ALI ALIAS MD. UNUSH ALI Versus THE STATE OF ASSAM	MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
5 Bail Appln./1390/2024	PHULCHAND KHAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
6 Bail Appln./1393/2024	ROSAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
MOTION			
7 Crl.Pet./489/2024	MD. EBRAHIM ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R SEKHAR MR U S BORGHAIN	PP, ASSAM
8 Crl.Pet./560/2024	SURAJIT DEY Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
9 Crl.Pet./561/2024	MD. SREEMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	PP, ASSAM
10 Crl.Pet./562/2024	DEBASISH TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR P DAS A DAS MR P PRAWAR MS N BARUAH	PP, ASSAM
11 Crl.Pet./563/2024	NUR ALOM Versus THE STATE OF ASSAM AND ANR	MR A H AHMED	PP, ASSAM

12	Crl.Pet./565/2024	MANASRI DAS Versus BIJON DASTIDAR	MR. B P BORAH MR P J DUTTA	
13	Crl.Pet./566/2024	SURUZ ZAMAN BEN AKLAS Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN	PP, ASSAM
14	Crl.Pet./567/2024	RAJAT PHRMACHEM LTD Versus THE STATE OF ASSAM	DR P C MAZUMDAR MR M KASHYAP MR T MAZUMDAR	PP, ASSAM
15	AB/1246/2024	KHALILUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
16	AB/1249/2024	SAIRUDDIN ALI @ SAIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR D KALITA	PP, ASSAM
17	AB/1251/2024	SHARBESH ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
18	AB/1254/2024	DR NAZRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
19	AB/1255/2024	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

ADMISSION

20	Crl.Rev.P./135/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	AFZALUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR N RAHMAN	PP, ASSAM
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BAIL HEARING (BA)

21	Bail Appln./431/2024 WITH CASE RECORD(SCANNED COPY)	MOINUL HUSSAIN Versus THE STATE OF ASSAM	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	PP, ASSAM
22	Bail Appln./856/2024 FIXED	NIPEN DAS Versus THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM
23	Bail Appln./1094/2024 FIXED	CHRKIA NALOIJU Versus THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM
24	WITH Bail Appln./1088/2024	ANIK T KHUNJUJU Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
25	Bail Appln./1255/2024 FIXED	BAPAN DEB NATH Versus THE STATE OF ASSAM	MR P DAS A DAS MS N BARUAH	PP, ASSAM
26	Bail Appln./1303/2024 FIXED	PANKAJ BHATTACHARJEE Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
27	Bail Appln./1342/2024 FIXED	MUSSTT ALIMON BEGUM AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM

BAIL HEARING

28	AB/3662/2023 FIXED	MAJAMOL HOQUE @ MAJMOL HOQUE Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
29	AB/3735/2023 FIXED	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
30	AB/3772/2023	MOIMONA KHATUN Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
31	AB/527/2024 FIXED	BHABEN DEWARI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM

32	AB/990/2024	ABDUL MOZID KOBIR AND 2 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR M HOQUE MR. S UDDIN	PP, ASSAM
ORDERS				
33	I.A.(CrI.)/1057/2023 WITH OFFICE NOTE, B/O in CrI.A./402/2023	MD. SURUJ ALI Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM
	WITH CrI.A./402/2023	MD. SURUJ ALI Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM
34	I.A.(CrI.)/1215/2023 WITH OFFICE NOTE, LCR 6 FILES, B/O in CrI.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
	WITH CrI.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
35	I.A.(CrI.)/17/2024 WITH LCR 4 FILES, FIXED in I.A.(CrI.)/1109/2023	PABITRA NATH Versus THE STATE OF ASSAM AND ANR.	MR. D C KALITA	PP, ASSAM
	WITH CrI.A./411/2023	ANIL RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. D C KALITA MR. B K BHAGAWATI	MR. T DEURI (R-2) MR. M J BHATTACHARYYA (R-2) PP, ASSAM
	WITH CrI.A./419/2023	PABITRA NATH Versus THE STATE OF ASSAM AND ANR.	MR. D C KALITA MR. B K BHAGAWATI	MR. T DEURI (R-2) MR. M J BHATTACHARYYA (R-2) PP, ASSAM
38	I.A.(CrI.)/447/2024 in CrI.A./4142/2024	RUKIA KHANAM Versus MOZIBAR RAHMAN AND 5 ORS.	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	
	WITH CrI.A./4142/2024 (Filing Number)	RUKIA KHANAM Versus MOZIBAR RAHMAN AND 5 ORS	MR. M HUSSAIN	
	WITH I.A.(CrI.)/448/2024	RUKIA KHANAM Versus MOZIBAR RAHMAN AND 5 ORS.	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	
HEARING				
39	CrI.A./121/2018 WITH LCR 2 FILES, FIXED	SHAHADAT ALI Versus MAZIBAR RAHMAN and ANR	MR.I H SAIKIA MR K KALITA MS S KANUNGOE MR. M R CHOUDHURY	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN (R1) MR. A MANNAF PP, ASSAM
40	CrI.A./185/2020 <u>3 Y 10 M 20 D</u> :WITH LCR 4 FILES, FIXED	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	PP, ASSAM
41	W.P.(CrI.)/3/2021	AMINUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM MR S BORTHAKUR MR H I CHOUDHURY (R-5) MR. L R MAZUMDER (r-9) MS. C CHOUDHURY (R-5) MR. A Z AHMED (r-9) MR. D GOGOI

42	Crl.A./126/2021 WITH LCR 2 FILES, B/O	KAMAL CH. DAS Versus GHANASHYAM SARMA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. B DEKA MR P DAS MS. D SAIKIA (R-1) MR P PRAWAR
43	Crl.A./229/2022 WITH LCR 5 FILES WITH I.A.(Crl.)/550/2022 in Crl.A./229/2022	MUKUT DAS Versus THE STATE OF ASSAM MUKUT DAS Versus THE STATE OF ASSAM	MR. B C DAS MS M D MEDHI MS M D MEDHI	
44	I.A.(Crl.)/469/2022 WITH LCR 5 FIES, FIXED in Crl.A./199/2022 WITH Crl.A./199/2022	POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S K DEORI MS. SOMILA MR. A ROSHID MR. S K DEORI MS. T BEGUM MS. SOMILA	MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
45	Crl.Rev.P./502/2022 WITH LCR 5 FILES, B/O WITH I.A.(Crl.)/607/2022 in Crl.Rev.P./502/2022	ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM AND ANR ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. J SARMAH MR. A BHATTACHARJEE MR. J SARMAH	MR. A BHATTACHARJEE (R- 2) PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024
12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR.JUSTICE D. BARUAH AND HIS LORDSHIP,ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5523/2015 PART-HEARD, FIXED	SURJU ORANG Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR. S BORTHAKUR, AMICUS CURIAE MR.A MAHANTA	SC, NHM SC, HEALTH
2	WP(C)/4606/2020 PART-HEARD, FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA MR S S ISLAM AMICUS CURIAE	MR. S K MEDHI ASSTT.S.G.I.
3	WP(C)/3664/2022 PART-HEARD, FIXED	BINA PANI DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM MS. PADMINI BARUA (R-5) SC, FINANCE
4	WP(C)/201/2024 PART-HEARD, FIXED	ANANTA ROY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	S R BARUAH MR B CHOUDHURY SC, AGRICULTURE DEPARTMENT SC, NHIDC SC, REVENUE
5	WITH WP(C)/203/2024	ABDUL MATIN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. S. R BARUAH MR B CHOUDHURY (SC, AGRICULTURE DEPT.) SC, NHIDC SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
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12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
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14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024



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[For Thursday,16th May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1275/2024	SAGAR BARMAN Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
2	Bail Appln./1351/2024	MD. MAINUL HAQUE Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER MS P KAKATI	PP, ASSAM
3	Bail Appln./1361/2024	LITON DAS @ LITHON DAS Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
4	Bail Appln./1363/2024	HARESWAR DEKA AND ANR Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
<u>MOTION</u>				
5	Crl.Rev.P./183/2024	KABINDRA NARZARY Versus KARUNA KANTA BARMAN	MR G BAISHYA MS. P DAS K BANIK	
6	AB/1224/2024	RANJAN PEGU Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
7	AB/1225/2024	MANOWAR HUSSAIN @ MANOWAR TALUKDAR Versus THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
8	AB/1226/2024	RATAN DAIMARY Versus THE STATE OF ASSAM	MR H P GUWALA MR. A BORO H. DAIMARY	PP, ASSAM
9	AB/1228/2024	MD. MOSRAFE MURTAZA AHMED (MINOR) Versus THE STATE OF ASSAM	MR A NATH MR. NAYAN J. MEDHI	PP, ASSAM
<u>ADMISSION</u>				
10	Tr.P.(Crl.)/15/2022 FIXED	KUMKUM DEVI Versus MD. ASHRAFUL HAQUE	MR A SHARMA	MD M S ALI
<u>BAIL HEARING (BA)</u>				

11	Bail Appln./460/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
12	Bail Appln./1070/2024	MAHIBAR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
13	Bail Appln./1101/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL LATIF Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
14	Bail Appln./1171/2024	RAJU MEDAK Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
15	Bail Appln./1188/2024	BABUL DOLEY AND ANR. Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
16	Bail Appln./1222/2024	MD. BABUL HOQUE @ BABU Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI R BARMAN	PP, ASSAM
	WITH			
17	AB/849/2024	ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM
18	Bail Appln./1239/2024 FIXED	LALCHAND ALI @ LAMBU Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
19	Bail Appln./1274/2024	ROHIM ALI Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
20	Bail Appln./1278/2024	NAJRUL ISLAM @ AKAND Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
21	Bail Appln./1285/2024 FIXED	MD. MOHIBUL ALI @ MOMINUL Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
		<u>BAIL HEARING</u>		
22	AB/1881/2023 FIXED	DIBYAJYOTI NATH AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
23	AB/2505/2023	TAPAN KR BHOWMICK AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
24	AB/4026/2023 WITH OFFICE NOTE, FIXED	LANKESWAR KALITA Versus THE STATE OF ASSAM	MR D CHAKRABORTY MR D DAS MR D KALITA	PP, ASSAM
25	AB/4059/2023 FIXED	LILAMBAR SONOWAL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
26	AB/4243/2023 FIXED	ABINASH DAS Versus STATE OF ASSAM	MR. B K DAS MS. P DAS	MR M AHMED MD A ISLAM PP, ASSAM
27	AB/282/2024	AMAR KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
28	AB/337/2024 FIXED	PANKAJ NATH Versus THE STATE OF ASSAM	MR. P BORA MR M SAHEWALLA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
29	AB/372/2024 FIXED	ANSUMA BRAHMA Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM

30	AB/478/2024 FIXED	MOFIDUL ISLAM @ MOFIDUL HOQUE AND 9 ORS. Versus THE STATE OF ASSAM	MR. A ALI MR S ISLAM MR. Y ALI	PP, ASSAM
31	AB/742/2024 FIXED	SAPAN RAY @ SWAPAN RAY Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
32	AB/813/2024 FIXED	SOMIR ALI @ SOMER ALI Versus THE STATE OF ASSAM	MR. S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
33	AB/885/2024 WITH CASE RECORD(SCANNED COPY)	HAFIJUL HOQUE BEPARI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
34	AB/887/2024	JAMIUL AKTAR AHMED Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
35	AB/911/2024	MEGHRAJ KOTHARI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P JAIN MS N BARUAH	PP, ASSAM
36	AB/917/2024 FIXED	ANOWAR HUSSAIN AND 3 ORS. Versus STATE OF ASSAM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA	MR. A M KHAN MR T T MONI MR Z RAHMAN PP, ASSAM
37	AB/924/2024 FIXED	LOKMAN HUSSAIN @ LUKMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
38	AB/927/2024	SARIFAN BIBI AND 2 ORS. Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
39	AB/928/2024	NUR MOHAMMAD AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR. M A AHMED	PP, ASSAM
40	AB/937/2024	JINTU KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
	WITH			
41	AB/763/2024	DEBABRAT DEV BHAGABATI Versus THE STATE OF ASSAM	MS B DEVI MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
42	AB/955/2024 FIXED	SHAHADAT ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
43	AB/992/2024	MD SAIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
44	AB/1010/2024 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
45	AB/1023/2024	SAINUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. A HUDA	PP, ASSAM
46	AB/1035/2024 FIXED	IYAKUB ALI @ YAKUB ALI AND 8 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
47	AB/1040/2024 FIXED	IMRAN ALI @ HUSSAIN Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
48	AB/1041/2024 FIXED	MALEK ROSTAM @ MANIK UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM

49	AB/1065/2024	MD. SADDAM HUSSAIN @ BHOLA Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. T ISLAM	PP, ASSAM
50	AB/1068/2024	MAMTA HAZARIKA Versus THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	MR. M K HUSSAIN (FOR INFORMANT) MRS. S Y AHMED (FOR INFORMANT) MR K U AHMED (FOR INFORMANT) MS. F H AHMED (FOR INFORMANT) MR. M ALOM (FOR INFORMANT) MD A RAHMAN (FOR INFORMANT)
51	AB/1084/2024	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
52	AB/1092/2024 FIXED	RATAN TUDU Versus THE STATE OF ASSAM	MR. A DHANUKA	PP, ASSAM
53	AB/1094/2024 FIXED	RAFIQUL KHA @ RAFIQUK KHAN Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
54	AB/1097/2024	ABDUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR M.HOQUE MR. A R HAZARIKA	MR. M K HUSSAIN (FOR INFORMANT) MRS. S Y AHMED (FOR INFORMANT) MR K U AHMED (FOR INFORMANT) MS. F H AHMED (FOR INFORMANT) MR. M ALOM (FOR INFORMANT) MD A RAHMAN (FOR INFORMANT) PP, ASSAM
55	AB/1098/2024 FIXED	UPENDRA KUMAR DAS AND ANR. Versus THE STATE OF ASSAM	MR. A GOGOI MR D K BARUAH	PP, ASSAM
56	AB/1137/2024 FIXED	DANI RAM DAS @ DANPTI (DANI) Versus THE STATE OF ASSAM	MR. B. DAS MR. P GOGOI	PP, ASSAM
57	AB/1138/2024 FIXED	SAHIDA KHATUN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
58	AB/1149/2024 FIXED	KAMAL BEZBARUAH Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
59	AB/1157/2024 FIXED	BAKUL SK Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
HEARING				
60	Crl.Pet./692/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED	CHANDAN PRASAD MAHATO Versus DHARMA PRAKASH SHAH	MR. P J SAIKIA MS. M KECHII	MR. L K BORAH MR. J PAWE
61	Crl.A./55/2023 <u>1 Y 4 M 16 D</u> :WITH LCR 5 FILES, FIXED WITH I.A.(Crl.)/126/2023 in Crl.A./55/2023	MD. ILIAS ALI @ ILIAS UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N JHA MS M SAHOO	PP, ASSAM
		ILIAS ALI @ ILIAS UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N JHA MS M SAHOO	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024
12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1389/2024	ENAM UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
BAIL HEARING				
2	AB/1867/2023	ABUL FAZAL AHID Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
3	AB/3177/2023	ABHIJIT BORA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
4	AB/723/2024	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. N J DUTTA PP, ASSAM
5	AB/943/2024	NIRANJAN BARMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
HEARING				
6	Crl.Rev.P./273/2009 WITH LCR 3 FILES	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT RUKIA KHATUN and ANR	MR. S K SAHARIAH MRM H AHMED MR D C NATH MISS KANUNGOE MR. I MOZUMDER MR. C SHARMA MD.A MALEQUE MR.A S CHOUDHURY	MR.A SHARIF MRS.F BEGUM MR.H AHMED PP, ASSAM
	WITH Crl.M.C./476/2009 in Crl.Rev.P./273/2009	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT. RUKIA KHATUN and ANR.	S KANUNGOE M H AHMED A MALEQUE A S CHOUDHURY I HUSSAIN N N AHMED	PP, ASSAM

7 [Crl.Pet./879/2013](#)

PARAMANANDA CHAUDHURI @ 2 ORS
Versus
ARPAN KUMAR CHAUDHURY @ ANR

MR.D K BHATTACHARYYA
MR. A K BHATTACHARYYA
MR.K AGARWAL
MR.B K SINGH
MR.R DE
MR.A DAS
MR.K K BHATTACHARYYA
MR.A K DAS
MR.R S BARUAH

MR.R SARMA
MR.R SARMA
MR.K K GOSWAMI
MS.M PAUL

WITH

[Crl.M.C./619/2014](#)
in Crl.Pet./879/2013

ARPAN KUMAR CHAUDHURY and ANR.
Versus
PARAMANANDA CHAUDHURY and ORS.

MR.R SARMA
MR.K K GOSWAMI

MR. A K BHATTACHARYYA
MR.K AGARWAL
MR.B K SINGH
MR.R DE
MR.A DAS
MR.K K BHATTACHARYYA
MR.R S BARUAH

8 [CRL.A\(J\)/83/2019](#)
5 Y 2 M 4 D :WITH LCR 5 FILES

RATUL DUTTA @ KONPUTOW
Versus
THE STATE OF ASSAM

MS. D SAIKIA (AMICUS
CURIAE)

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024
12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/1340/2013	ANKIT JOHRI Versus OIL INDIA LTD. and 4 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH MR. Y S MANNAN (R-4) MS N DEKARAJA (R-4) SC, OIL MR.A JAHID
2	WP(C)/7551/2013	RABINDRA NATH SARMA Versus ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B
3	WP(C)/2227/2014	SMTI SAMIKSHA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)
4	WP(C)/3520/2014 FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus THE UNION OF INDIA and 5 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MS.P KHOUND	MR.P K ROY(R-2to5) MR.S K CHAKRABORTYR-2to5 MS.M DUTTA(R-2to5) ASSTT.S.G.I. MS.A CHAKRABORTY(R-2to5)
5	WP(C)/1616/2022	RUNMI ATHPARIA Versus THE GAUHATI UNIVERSITY AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN MR A KHARSOHUM	MR. H RAHMAN (r-6) MS P AGARWAL (r-6) MR. B J DAS (r-6) SC, G U
6	WP(C)/3344/2023	LACHIT BORTHAKUR Versus DIBRUGARH UNIVERSITY AND ANR	DR. R SARMAH MS P SAHA	MR. R MAZUMDAR(R-1,2) MR H BEZBARUA (R-1,2) MR. R DEKA(R-1,2) SC, DIB. UNIVERSITY
7	WP(C)/3949/2023	GIYAS ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, ELEM. EDU SC, A S S A
TOP OF THE LIST				
8	WP(C)/6524/2018 BY SLIP	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, FINANCE AND TAXATION

9	WITH WP(C)/5488/2019	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD F H LASKAR MR. A M BARBHUIYA MR. J N ISLAM	SC, AG SC, FINANCE DEPTT.
10	WITH WP(C)/4887/2021	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, AG SC, FINANCE
11	WP(C)/6980/2022 BY SLIP	LAKHI NATH CHIENTEY Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
MOTION				
12	WP(C)/1979/2024 FIXED	KAZI FATIMA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, SEC. EDU.
ADMISSION				
13	WP(C)/1902/2023 PART-HEARD, FIXED	SARIT DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, HIGHER EDU MR. T C CHUTIA, SC, SEBA MR N N UPADHYAYA MR D K ROY,SC, SEBA MR. D UPAMANYU(R-6) MR. B B KAKATI SC, HEALTH AND FAMILY WELFARE DEPARTMENT
14	WP(C)/6005/2021 BY SLIP	NITYA NANDA PAIT AND 18 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. J I BORBHUIYA (R-20 TO 28) MR. S BORTHAKUR (R 4 - R 18) MR. S DUTTA (R-19) MS. P BORAH (R 4 - R 18) MR D J MEDHI (R-19) MR. S K SAIKIA (R-20 TO 28) MR. D S BHATTACHARYYA (R-20 TO 28)
	WITH I.A.(Civil)/3095/2022 in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
15	WITH WP(C)/8073/2019	RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
16	WITH WP(C)/8795/2019	NETRAMONI BARUAH AND 82 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
17	WP(C)/4702/2022 BY SLIP	KRISHNA GOGOI AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR B D DAS (R-11) MR H K SARMA (R-11) SC, APSC MR. S K DAS (R-7) MR. I H SAIKIA (R- 5,6,8,9,10) MR. P HAZARIKA (R-12) MR. B BORAH (r-9) MR. K KALITA (R-5,6,8,10) MR. M R CHOUDHURY (r-9) MR K KASHYAB (r-9) MS L HMAR (R-5,6,8,10) MS B B HUSSAIN (R-11) MR. R K HAJONG (R-5,6) MR S BORA (R-11) MR. H R DAS (R-11) SC, SEC. EDU.

18 **WITH**
[WP\(C\)/4715/2018](#)

KRISHNA GOGOI AND ANR.
Versus
THE STATE OF ASSAM AND 10 ORS.

MR. K N CHOUDHURY
MR. R M DEKA
MR. S B LASKAR
MR. H A LASKAR
MR. A M CHOWDHURY

MR B D DAS
MR A K BORAH
MR H K SARMA
SC, APSC
MR. I H SAIKIA
MR. S K DAS (R6)
MR. P HAZARIKA
MR. N S LASKAR
MR. R PHUKAN
MR. H S BORAH
MR. K KALITA
MR. M R CHOUDHURY
MS. J RONGPIPI
MR D BARMAN (R6)
MS L HMAR
SC, SEC. EDU.
MR. G .CHOUDHURY (SC.
APSC)

ORDERS

19 [I.A.\(Civil\)/734/2024](#)
BY SLIP
in [WP\(C\)/194/2022](#)
WITH
[WP\(C\)/194/2022](#)

RENU BARMAN (HEAD MASTER)
Versus
MRS KALYANI DEVI AND 5 ORS

MR. B K DAS
MR. A K BARUAH

SC, ELEM. EDU

MRS KALYANI DEVI
Versus
THE STATE OF ASSAM AND 6 ORS

MR. B K DAS
M N KHAN
MR. K KALITA
MS. B BHATTACHARJEE

SC, ELEM. EDU
GA, ASSAM
MR. A K BARUAH(R-6,7)
MR. N MAHAJAN (R-6,7)
MR A DAS (R-6,7)
MR. R A PRAMANIK (r-6)

HEARING

20 [Review.Pet./106/2021](#)
PART-HEARD, FIXED, WITH
[WP\(C\)/3386/2018 \(D/O\)](#)

ON THE DEATH OF BIJOY SHANKAR
THAKUR HIS LEGAL HEIRS,
Versus
THE STATE OF ASSAM AND 7 ORS.

MR. R P KAKOTI SR. ADV.
MR. A K DUTTA
MR. B PURKAYASTHA

MR. B CHETRI (r-8)
MR. N J KHATANAR
MS. D MUSAHARY
MR K KASHYAB (r-8)
SC, SEC. EDU.
MR. R BARPUJARI
SC, FINANCE

WITH
[WP\(C\)/4729/2021](#)

ON THE DEATH OF BIJOY SHANKAR
THAKUR, HIS LEGAL HEIRS REP.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. A K DUTTA
MR. B PURKAYASTHA

MR. B CHETRI (R-4)
MR. M BHATTARAI (R-4)
MR P BHATTACHARJYA (R-4)
SC. EDU.

22 [WP\(C\)/228/2023](#)
FIXED

MEHTAB JAMAL B.ED COLLEGE OF
TEACHER EDUCATION
Versus
THE UNION OF INDIA AND 3 ORS

MR. B J GHOSH
ANACLATAS AHMED

C.G.C.
SC, N C T E

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024

12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1242/2024	SHAHINUR ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
ADMISSION				
2	WP(C)/1793/2016 FIXED	RANJIT BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR.G C PHUKAN MR.S M SARMA MR.K GOGOI	GA, ASSAM MR.S HAQUER-3 MR.S DUTTA(R-3) SC, INDUSTRIES & COMMERCE
3	WP(C)/5158/2020 FIXED	MRIDUL ADITYAM Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MRS. R DEVI MR. K GOGOI MR. A R TAHBILDAR	SC, APDCL
BAIL HEARING (BA)				
4	Bail Appln./1268/2024 FIXED	SANJIB HAZARIKA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
BAIL HEARING				
5	AB/933/2024 FIXED	MUSTAK AHMED LASKAR AND 4 ORS. Versus THE STATE OF ASSAM	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
6	AB/1115/2024 FIXED	SIMAN BORO Versus THE STATE OF ASSAM	MR. P A AHMED MR Z RAHMAN	PP, ASSAM
7	AB/1141/2024 FIXED	MD. SAIDUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
8	AB/1174/2024 FIXED	NUR MOHAMMAD @ NUR MAHAMMAD Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MR S RAHMAN	PP, ASSAM
HEARING				
9	Crl.Rev.P./323/2013 PART-HEARD, LCR 3 FILES, B/O	BANWARILAL JALAN Versus THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI	PP, ASSAM

10	WP(C)/1744/2018 PART-HEARD, WITH LCR THREE FILES	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. Versus THE ASSAM CARBON WORKERS AND EMPLOYEES UNION AND ANR	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. A JAHID	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR
11	WP(C)/1259/2015 FIXED	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.R S MISHRA	GA, ASSAMR3-5 SC, FOREST(R1,6) MR.S CHAMARIA MR. A. BHATTACHARJEE, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES(R2)
	WITH WP(C)/5824/2014	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	GA, ASSAM MR.S CHAMARIA MS. U. DAS, ADDL. SR. GA, ASSAM (R-3) SC, INDUSTRIES
13	WP(C)/7518/2015 FIXED	AGRICULTURAL MARKETING BOARD EMPLOYEE'S ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.J PATOWARY MS.A DEKA	GA, ASSAM AG, ASSAM SC, A S A M B SC, AGRI. DEPARTMENT
14	WP(C)/6779/2017 FIXED	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 2 ORS.	MS.N HAWELIA MS.N GOGOI MS.N MECH MR.M L GOPE MS.N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
	WITH WP(C)/6818/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 2 ORS.	MS.N HAWELIA MS.N GOGOI MS.N MECH MR.M L GOPE MS.N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
16	WP(C)/6977/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 2 ORS.	MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI MR.M L GOPE	SC, EXCISE & CUSTOMS MR. B SARMA
	WITH WP(C)/6988/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 3 ORS.	MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI MR.M L GOPE	MR. S C KEYAL (ASSTT.S.G.I.) SC, EXCISE & CUSTOMS MR. B SARMA
18	WP(C)/6995/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 3 ORS.	MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI MR.M L GOPE	SC, EXCISE & CUSTOMS MR. B SARMA
	WITH WP(C)/6996/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 3 ORS.	MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI MR. M L GOPE	SC, EXCISE & CUSTOMS MR. B SARMA
20	WP(C)/6997/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 3 ORS.	MS M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, EXCISE & CUSTOMS MR. B SARMA

21	WITH WP(C)/6999/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 3 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, EXCISE & CUSTOMS MR. B SARMA
22	WP(C)/8708/2018	THANU MACHAHARY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, BTADC SC, AEGCL
23	WITH WP(C)/5223/2018	DWIMALU BASUMATARY AND 6 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	MR. M Z AHMED (R2) MS. B DUTTA (R2) GA, ASSAM SC, APDCL MR. A M DUTTA (R2) ASSTT.S.G.I. SC, POWER GRID
24	WITH WP(C)/5918/2018	DHANJIT KR. ROY AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	GA, ASSAM MR. K K PARASAR (CGC, R1, R4) ASSTT.S.G.I. SC, REVENUE
25	WITH WP(C)/6272/2018	PRATIBHA BASUMATARY AND ANR. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	GA, ASSAM ASSTT.S.G.I.
26	WITH WP(C)/8022/2018	JITEN BORO AND 9 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, AEGCL SC, REVENUE
27	WP(C)/213/2019	ASHOK KUMAR DEKA AND ANR. Versus THE DEBTS RECOVERY TRIBUNAL AND 3 ORS	MS. T SOM MR H DAS MR. P TELI	MR. A PARVEZ (R-3,R4) MR D GOGOI (R3,R4)
28	WP(C)/4787/2019	JOSHAN ALI SARKAR @ AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR D KALITA MR A K SHARMA	MR G P BHOWMIK MS F AHMED (R-3,4) MS M KALITA SC, REVENUE
29	WP(C)/7937/2019	FORHANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, FINANCE SC, REVENUE SC, PWD
30	WP(C)/2843/2021 FIXED, WITH WP(C)/2841/2021 (D/O)	M/S BARAK ALLOY Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024

12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024